

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 76 of 2015

Dated: 12th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T Munikrishnaiah, Technical Member**

In the matter of :

NTPC Ltd.

...Appellant(s)

Versus

Uttar Pradesh Power Corporation Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal,
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R.B. Sharma for R.3

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1

ORDER

Counsel for Respondent No.1 submits that Respondent No.1 does not wish to file any reply. Counsel for Respondent No.3 has filed Reply. Rest of the respondents have not filed their reply. Reply may be filed on or before 18.11.2015 after serving copy on the other side.

List the matter on **18.11.2015**. In the meantime, pleadings be completed.

(T Munikrishnaiah)
Technical Member
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(Justice Ranjana P Desai)
Chairperson